

ITEM NO.1 Court 11 (Video Conferencing)

SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7951/2002

VIRAJ TRA DESAI

Petitioner(s)

VERSUS

STATE OF GUJARAT . & ORS.

Respondent(s)

(ONLY SLP(Cr1) No. 5309 of 2003 is to be listed before Judge in Chamber.with I.A. for Withdrawal of case, Exemption from filing Affidavit )

WITH

SLP(Cr1) No. 5309/2003 (II-B)

( FOR WITHDRAWAL OF CASE / APPLICATION ON IA 104201/2020  
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 104202/2020)

Date : 23-11-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR  
[IN CHAMBER]

For Petitioner(s) Ms. Aparna Bhat, AOR  
Ms. Karishma Maria, Adv.

M/S. Lawyer S Knit & Co, AOR

For Respondent(s) Mr. Aniruddha P. Mayee, AOR

UPON hearing the counsel the Court made the following  
O R D E R

I.A. for withdrawal of the special leave petition stands  
allowed.

The special leave petition is dismissed as withdrawn.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(R.S. NARAYANAN)  
COURT MASTER